

ITEM NO.802

COURT NO.7

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4399/2023

ASHUTOSH KUMAR UPADHYAY & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

[PART HEARD BY :- HON'BLE DIPANKAR DATTA AND HON'BLE AUGUSTINE
GEORGE MASI, JJ.]

Date : 11-08-2026 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASI

For Appellant(s) : Mr. Purushottam Sharma Tripathi, AOR

For Respondent(s) :Mr. Pradeep Misra, AOR

M/S. Karanjawala & Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

Not to be deleted from the notified date i.e.19.08.2026.

(RAJNI MUKHI)

ASTT. REGISTRAR-cum-PS

(ANU BHALLA)

COURT MASTER (NSH)

